

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 06th January, 2016

No. HC.VII-133/2014/53/A ### Hon'ble Mr. Justice A.M. Sapre, Judge, Supreme Court of India will inaugurate the Video Conferencing System of the Judicial Academy, Assam **on 23rd January, 2016**. His Lordship will also interact with the Judicial Officers during the event.

Hence, the Judicial Officers from the Districts of Barpeta, Nalbari, Darrang, Sonitpur, Lakhimpur, Dhemaji, Tinsukia, Sivasagar, Jorhat, Golaghat, Nagaon, Morigaon, Cachar, Karimganj, Hailakandi, Dhubri, Kokrajhar, Udalguri & Chirang are directed to attend the said programme **on 23.01.2016 from their respective station through Video Conferencing.**

The Judicial Officers from the Districts of **Kamrup (Metro), Guwahati & Kamrup, Amingaon will attend the said programme in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block)**. However, 2 – 3 Officers of these two Districts will remain in their respective Station for interaction through Video Conferencing.

The Video Conferencing Session will start from 10:00 AM onwards.

The Judicial Officers from the Districts of **Kamrup (Metro), Guwahati & Kamrup, Amingaon are to reach the venue on 23.01.2016 at 09:30 AM positively.**

The details of the Programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-133/2014/54 - 83/A, Dated : 06.01.2016

Copy forwarded for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period (b) He / she will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
4. **The District & Sessions Judge**, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North

Lakhimpur / Dhemaji / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Kokrajhar / Udalguri / Chirang, Kajalgaon.

He / she is requested to ensure circulation of this Notification to all the Judicial Officers of his / her respective District and do the needful in this regard.

5. The Special Judge, CBI Court, Guwahati.
6. The Member Secretary, Assam State Legal Services Authority, Guwahati.
7. The Principal Judge, Family Court, No. 1 / 2, Kamrup, Guwahati / Barpeta / Cachar, Silchar
8. The Presiding Officer, Labour Court, Kamrup, Guwahati.
9. The Presiding Officer, Industrial Tribunal, Kamrup, Guwahati / Cachar, Silchar.
10. The P.O. STAT & Member MACT No. 1, Kamrup, Guwahati.
11. The Special Judge, Assam, Guwahati.
12. The Member MACT No. 2 & 3, Kamrup, Guwahati / Nalbari / Barpeta / Nagaon / Dhubri / Cachar, Silchar / Sonitpur, Tezpur.
13. The Special Judge, Addl. CBI Court No. 1 / 2 / 3, Assam, Guwahati.
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati.
16. **The Chief Judicial Magistrate**, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Kokrajhar / Udalguri / Chirang, Kajalgaon.

He / she is also requested to inform the judicial officers under his / her control.

17. The Secretary-cum-Registrar, O/o the Lokayukta, Guwahati.
18. The Secretary, District Legal Services Authority, Guwahati.
19. The Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
20. The Deputy Secretary, Assam State Legal Services Authority, Guwahati.
21. The Counsellor, Family Court No. 1, Kamrup, Guwahati / Barpeta / Cachar, Silchar.
22. The Dy. Registrar(G&C), Gauhati High Court, Guwahati.
23. The Administrative Officer, Judicial Academy, Assam.
24. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.***
25. Shri Ajit Kumar Nath, GM, NICSI, Guwahati.
26. The Court Manager, Gauhati High Court, Guwahati.
27. The Court Officer, Gauhati High Court, Guwahati.
28. The Chief Security Officer, Gauhati High Court, Guwahati.
29. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
30. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
31. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM